

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...
ORIGINAL APPLICATION NO.060/00465/2018

Chandigarh, this the 2nd day of November, 2018

...
**CORAM:HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MS. AJANTA DAYALAN, MEMBER (A)**

...

1. Dr. Rajiv Kumar, aged 50 years, S/o Sh. Madan Lal, working as Chief Medical Officer, Staff Clinic, PGIMER, Sector 12, Chandigarh.
2. Dr. Sarita Mahajan, aged 56 years, D/o Sh. S.L. Mahajan, Chief Medical Officer, Staff Clinic, PGIMER, Sector 12, Chandigarh.
3. Dr. Neelam Choudhary, aged 48 years D/o Sh. C.R. Chaudhary, working as Chief Medical Officer, Deptt. Of Obst. & Gynae, PGIMER, Sector 12, Chandigarh.
4. Dr. Ajay Kumar Pandey, aged 49 years, S/o Sh. Vijay Kumar Pandey, working as Senior Medical Officer, Staff Clinic, PGIMER, Sector 12, Chandigarh.
5. Dr. Pallavgi Datta, aged 44 years, D/o Sh. M.M. Datta, working as Senior Medical Officer, Staff Clinic, PGIMER, Sector 123, Chandigarh.
6. Dr. Sandeep Singh Flora, aged 35 years S/o Sh. Jarnail Singh Flora, working as Medical Officer, Staff Clinic, PGIMER, Sector 12, Chandigarh.

....**Applicants**

(Present: Mr. R.K. Sharma, Advocate)

Versus

1. Union of India through Secretary to Government of India, Ministry of Health and Family Welfare, Nirman Bhawan, New Delhi.
2. Post Graduate Institute of Medical Education and Research, Sector 12, Chandigarh through Director.

..... **Respondents**

(Present: Mr. Sanjay Goyal, Advocate)

**ORDER (Oral)
SANJEEV KAUSHIK, MEMBER (J)**

1. Learned counsel for the parties are in agreement that the necessary relief, as prayed in the present O.A., has been allowed to

the applicants by the respondents themselves, therefore, the O.A. may be disposed of as having been rendered infructuous.

2. Ordered accordingly.

(AJANTA DAYALAN)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Dated: 02.11.2018

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